14.41 hrs.

Title: Regarding Thirteenth Report of the Business Advisory Committee.

MR. DEPUTY-SPEAKER: Shri Madhavrao Scindia to move the Motion.

SHRI MADHAVRAO SCINDIA: Sir, I think, I am probably the new Parliamentary Affairs Minister or something like that.

MR. DEPUTY-SPEAKER: The Parliamentary Affairs Minister is not there and, that is why, you are moving it.

SHRI MADHAVRAO SCINDIA (GUNA): Sir, I beg to move:

"That this House do agree with the thirteenth Report of the Business Advisory Committee presented to the House on the 17th August, 2000."

MR. DEPUTY-SPEAKER: Motion moved:

"That this House do agree with the thirteenth Report of the Business Advisory Committee presented to the House on the 17th August, 2000."

...(Interruptions)

SHRIMATI MARGARET ALVA (CANARA): Sir, the Women's Reservation Bill has not been included in this Report. So, we do not accept this Report.

SHRI MADHAVRAO SCINDIA: Sir, after having formally moved it, I want to say that the Women's Reservation Bill must find a place in this....(Interruptions) Sir, we are going to take up this matter because we do want the Women's Reservation Bill to be included in this. In the BAC, we had expressed our views on this, and we will be taking up this matter again....(Interruptions)

SHRIMATI MARGARET ALVA: Sir, we want a vote on it. You put it to the vote of the House. ...(Interruptions) Sir, we said "no"....(Interruptions)

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirteenth Report of the Business Advisory Committee presented to the House on the 17th August, 2000."

The motion was adopted.
